

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 229 of 2015 &
IA Nos. 377 of 2015 & 67 of 2016**
AND
**APPEAL NO. 230 of 2015 &
IA Nos. 378 of 2015 & 66 of 2016**

Dated : 5th October, 2016

In the matter of:

| | | |
|--|---|---------------|
| | <u>APPEAL NO. 229 of 2015 & IA Nos. 377 of 2015 & 67 of 2016</u> | |
| Alloy Steel Producers Association of India | ... | Appellant(s) |
| Vs. | | |
| Maharashtra Electricity Regulatory Commission & Anr. | ... | Respondent(s) |
| | | |
| | <u>APPEAL NO. 230 of 2015 & IA Nos. 378 of 2015 & 66 of 2016</u> | |
| Mahindra Sanyo Special Steel Pvt. Ltd. | ... | Appellant(s) |
| Vs. | | |
| Maharashtra Electricity Regulatory Commission & Anr. | ... | Respondent(s) |

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **9.11.2016.**

Court Master

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